

# **NATIONAL LOK ADALAT**

**13<sup>th</sup> day of July, 2019**

**BENCH NO. – II**

**COURT ROOM NO. 33  
CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Mir Dara Sheko (Retired)  
Smt. Ipsita Banerjee, Learned Advocate**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Name of The Parties</b>
1.	FMAT 204/14	Gopal Barai Vs. United India Insurance Co. Ltd. & Anr.
2.	FMAT 1073/13	Sudha Debi & Ors. Vs. The Oriental Insurance Co. Ltd. & Anr.
3.	FMAT 533/13	Smt. Mintu Majumdar & Ors. Vs. United India Insurance Co. Ltd.
4.	FMAT 986/13	Smt. Mithu Singh & Ors. Vs. The Oriental Insurance Co. Ltd. & Anr.
5.	FMAT 1393/12	Minor Saraswati Das Vs. The ICICI Lombard General Insurance Co. Ltd. & Anr.
6.	FMA 1318/2012	Oriental Insurance Co. Ltd. Vs. Smt. Rupa Patra @ Rupa Patra (Ghosh) & Ors.
7.	FMA 1528/2018	Lovely Gain Paul & Ors. Vs. General Manager, The Shriram General Insurance Co. Ltd. & Anr.
8.	FMA 120/2011	The Oriental Insurance Co. Ltd. Vs. Maya Das & Ors.
9.	FMA 703/2011	ICICI Lombard General Insurance Co. Ltd. Vs Soma Mondal & Ors.
10.	FMA 775/2011	United India Insurance Co. Ltd. Vs Sri Krishna Barik & Ors.
11.	FMA 414/2019	Bankim Murmu Vs Bajaj Allianz General Insurance Co. Ltd. & Anr.
12.	FMA 1038/2011	United India Insurance Co. Ltd. Vs. Sri Krishna Barik & Anr.
13.	WP 17144(w)/2016	Priya Food Products Ltd. & Anr. -Vs- WBSEDCL
14.	WP 21217(w)/2006	Sk. Ladla -Vs- C.E.S.C. Ltd & Ors.
15.	WP 21409(w)/2006	Janam Md. Hasim -Vs- C.E.S.C. Ltd & Ors.
16.	WP 17775(w)/2006	Shree Nath Shaw -Vs- C.E.S.C. Ltd & Ors.
17.	WP 7585(w)/2008	Khaliquz Zaman -Vs- C.E.S.C. Ltd & Ors.
18.	WP 20406(w)/2006	Md. Taiyab -Vs- C.E.S.C. Ltd & Ors.
19.	WP 13103(w)/2006 With WP 13104(w)/2006	Narayan Chandra Das -Vs- C.E.S.C. Ltd & Ors.
20.	WP 9388(w)/2007	Dilip Kumar Das -Vs- C.E.S.C. Ltd & Ors.
21.	WP 21903(w)/2006	Sk. Peyaroo -Vs- C.E.S.C. Ltd & Ors.
22.	WP 16839(w)/2009	Premier Engineering Works -Vs- C.E.S.C. Ltd & Ors.
23.	WP 5026(w)/2008	Amit Vijay -Vs- C.E.S.C. Ltd & Ors.
24.	WP 10170(w)/2010	United Plasto Products (P) Ltd. & Anr. Vs. WBSEDCL & Anr.
25.	WP 3000(w)/2007	M/s. Bhairab Board Manufacturing Co. Pvt. Ltd Vs. Superintending Engineer, WBSEDCL & Ors.
26.	WP 29706(w)/2006	M/s. Somenath Cold Storage Pvt. Ltd. Vs. WBSEDCL & Ors.
27.	WP 6651(w)/ 2011	Amar Beverage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
28.	WP 347(w)/2013	Edcons (MKS) Casting Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.

29.	WP 3088(w)/2009	M/s. Satpalsa Ice & Cold Storage Pvt. Ltd. & Anr. Vs WBSEDCL & Ors.
30.	WP 23309(w)/2012	Tarakeshwar Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
31.	WP 88 (w)/2017 With WP 28654(w)/2014	Raiganj Egro Tech Private Ltd. & Anr. Vs. WBSEDCL & Ors.
32.	WP 23259 (w)/09	Polba Dadpur Cooperative Cold Storage Ltd. Vs. WBSEDCL & Ors.
33.	WP 23414(w)/2007	M/s. Hindusthan Rollilng Mills & Anr. Vs. WBSEDCL & Ors.
34.	WP 24540(w)/2010	M/s. Ronix Polymer pvt. Ltd. & Anr. Vs. State of West Bengal & Ors.
35.	WP 25291(w)/2007	Sri Madhav Edible Products Limited repd. By Madhav Kumar Lodha & Ors. Vs. WBSEDCL & Ors.
36.	WP 17788(w)/2006	M/s. K.G. Accqua(Ice) Co. P. Ltd. & anr. Vs WBSEB & Ors.
37.	WP 6885(w)/2008	Kalimata Cold Storage Pvt. Ltd. & Anr. Vs. WBSEDCL & Ors.
38.	CA 36/2014 CP 324/2001	Robin Paul Vs. The Official Liquidator
39.	CA 832/2011 CP 159/2011	SBI Global Factors Ltd. Vs. M/s Dunlop India Limited
40.	AP 415/1998	Dwarkesh Engineering Works(P) Ltd. Vs. W.B.S.E.B